



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Saturday, 5th April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

**[THIS BENCH WILL SIT AFTER RISING OF DIVISION
BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

7	I.A.(Civil)/1350/2024 WP(C) 1424/2011(D/O), WP(C) 3994/2011(D/O), BY SLIP in WP(C)/714/2022	DIRECTOR OF EMPLOYMENT AND CRAFTSMAN TRAINING AND ANR Versus PAPARI BARMAN AND 2 ORS	MR S P DAS	MR P NAYAK, SC, FINANCE DEPTT. (R-7) MR. B GOGOI, SC, FINANCE DEPARTMENT, ASSAM. MR. C SHARMA, SC, DEPTT. (R-5&6) OF SOCIAL JUSTICE & EMPOWERMENT
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WITH

[WP\(C\)/714/2022](#)

PAPARI BARMAN Versus THE STATE OF ASSAM AND 3 ORS
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MR MINTU SAIKIA

GA, ASSAM SC, AG MR S P DAS (R.Nos. 3 & 4) MR. B GOGOI, SC, FINANCE DEPARTMENT, ASSAM.

WITH

8 [Cont.Cas\(C\)/769/2023](#)

PAPARI BARMAN Versus PABAN KR BORTHAKUR, I.A.S. AND 3 ORS
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MR MINTU SAIKIA MR J FIRDAUS MS R DUTTA

LEAVE NOTE OF ADVOCATES FOR 05/04/2025

1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR I AHMED	27-03-2025	To	05-04-2025
4)	MR H Dey	26-03-2025	To	11-04-2025
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 9

[CIVIL BENCH-V]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
11 WP(C)/1771/2025 FIXED	M/S LUNKPHI RANKHA ENTERPRISE Versus THE UNION OF INDIA	MS. M L GOPE MS. N HAWELIA MR S K SAHA MS. M BARUAH	SC, GST DY.S.G.I.

LEAVE NOTE OF ADVOCATES FOR 05/04/2025

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26) MR. S BANIK

07-04-2025

To 09-04-2025



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 12

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
16	CRP(IO)/123/2025 CAVT. NO.023520/25,N FIXED	SRI BIRAJ MONI BORDOLOI Versus SRI SRI BATADRAVA THAN PARICALANA SAMITTEE	MR K K MAHANTA (Sr. Advocate) MR. J DEKA MR. K M MAHANTA MS N BEGUM MR P J PATAR MR S GAUTAM	MR. K N CHOUDHURY MR. R J DAS N GAUTAM FOR CAVEATOR
ORDERS				
17	I.A.(Civil)/1121/2025 B/O in MACApp./46/2025 WITH MACApp./46/2025	NIKHIL SINGHA ALIAS NIKHIL SINGH Versus UNITED INDIA INSURANCE CO LTD UNITED INDIA INSURANCE COMPANY LTD. Versus NIKHIL SINGHA @ NIKHIL SINGH	MR. M TALUKDAR MR. P J BARMAN MS R TADO	MR. P J BARMAN MR. M TALUKDAR

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BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 15

[THIS BENCH WILL SIT AFTER RISING OF DIVISION
BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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BAIL HEARING (BA)

6	Bail Appln./642/2025 FIXED	RUPCHAND ALI Versus THE STATE OF ASSAM	MR. B K DAS MS. P DAS PP, ASSAM
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 17

[CIVIL BENCH-IV AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
23	WP(C)/3100/2022 PART-HEARD, FIXED	ANSHUMITA GOGOI AND 44 ORS. Versus THE STATE OF ASSAM AND ANR.	MR S BORTHAKUR MR P K DAS MR. M BARUAH MR. M ALOM	SC, ELEM. EDU
	WITH I.A.(Civil)/1073/2025 in WP(C)/3100/2022	ANSHUMITA GOGOI AND 44 ORS. Versus THE STATE OF ASSAM AND ANR.	MR S BORTHAKUR MR P K DAS MR. M BARUAH MR. M ALOM	SC, ELEM. EDU
24	WITH WP(C)/7365/2023	MINA HAZARIKA AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MRS L BORUAH MS M BORAH MR. B B BORAH MS. B CHOWDHURY LUAYING	SC, ELEM. EDU
25	WITH WP(C)/692/2024	NILUFA SULTANA Versus THE STATE OF ASSAM AND ANR	DR. B AHMED MR K UDDIN MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	SC, ELEM. EDU
26	WITH WP(C)/733/2024	SALEHA BEGOM LASKAR Versus THE STATE OF ASSAM AND ANR	MR K K MAHANTA (Sr. Advocate) MR. K M MAHANTA MR. K M MAHANTA MR S GAUTAM	SC, ELEM. EDU
27	WITH WP(C)/1996/2024	MALABIKA BORUAH AND 5 ORS. Versus THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MR P K DAS MR. M BARUAH MR. M ALOM	SC, ELEM. EDU
28	WITH WP(C)/1691/2025	TH SUSHMITA SINGHA Versus THE STATE OF ASSAM AND 2 ORS.	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	SC, ELEM. EDU

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LEAVE NOTE OF ADVOCATES FOR 05/04/2025

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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 18

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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WITHDRAWAL

18	Bail Appln./827/2025 B/O	BAHAR ALI KHAN Versus THE STATE OF ASSAM	MR. M HOSSAIN MR. Z H AHMED MS F INTAZ	PP, ASSAM
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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 19

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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MOTION (BA)

20	Bail Appln./1060/2025 B/O	RABINDRA BISWAS Versus THE STATE OF ASSAM	MR. S R RABHA P HAZARIKA T CHAKMA	PP, ASSAM
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07-04-2025

To 09-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

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SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Saturday,5th April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 23

[THIS BENCH WILL SIT AFTER RISING OF THE
DIVISION BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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TOP OF THE LIST

1	WP(C)/2207/2018 FIXED, BY SLIP	RAMEN LAL BAISHYA Versus THE UNION OF INDIA AND 4 ORS.	MR. M CHANDA MR. S DUTTA MR S CHOUDHURY MR. H DAS MR. A BHATTACHARJEE	MR. K N CHOUDHURY, SENIOR ADVOCATE(R5) MR. S C KEYAL (R1-4) MRS. R DEVI (CGC) MS D DEKA MR. D J DAS ASSTT.S.G.I.
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LEAVE NOTE OF ADVOCATES FOR 05/04/2025

1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR I AHMED	27-03-2025	To	05-04-2025
4)	MR H Dey	26-03-2025	To	11-04-2025
5)	MR H DEY	26-03-2025	To	11-04-2025
6)	MR. R J DAS	27-04-2025	To	28-04-2025
7)	J SHARMA	08-04-2025	To	24-04-2025
8)	MR. A J SAIKIA	28-03-2025	To	11-04-2025
9)	MR J DAS	01-04-2025	To	02-05-2025
10)	MR I HASSAN	01-04-2025	To	05-04-2025
11)	MR A K DAS	08-04-2025	To	08-05-2025
12)	MR S BORTHAKUR	04-04-2025	To	05-04-2025
13)	MR. S K GOSWAMI	05-04-2025	To	05-04-2025
14)	MR. O P BHATI	05-04-2025	To	10-04-2025
15)	MR T C DAS	10-04-2025	To	01-05-2025
16)	MR. P SARMA	07-04-2025	To	04-05-2025
17)	S. K. GUPTA	11-04-2025	To	04-05-2025
18)	MR. R BHAGAWATI	20-04-2025	To	04-05-2025
19)	MS. N M DEKA	05-04-2025	To	19-12-2025
20)	MS. T SOM	05-04-2025	To	08-04-2025
21)	MR M Z AHMED	07-04-2025	To	09-04-2025
22)	MS B DUTTA	07-04-2025	To	09-04-2025
23)	MR. A M DUTTA	07-04-2025	To	09-04-2025

24)	MR. N SARKAR	07-04-2025	To	07-04-2025
25)	MR. M RAHMAN	05-04-2025	To	20-04-2025
26)	MR. S BANIK	07-04-2025	To	09-04-2025